

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

**CCP 20/2016
In
O.A. No. 409/2009**

This, the 17th day of August, 2021

Serial No. 1

**HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

Ram Pal Singh aged about 59 years, son of late Jai Pal Singh, resident of IEC-16-B, Barha Colony, Alambagh, Lucknow.

...Applicant

By Advocate: Shri Ajay Kumar holding brief for Shri R. K. Upadhyaya

Vs.

Sri Manish Sharma, Executive Engineer/Deputy Chief Engineer, Thermit Portion Plant, Northern Railway, Charbagh, Lucknow.

...Respondents

By Advocate: Shri Rajendra Singh

ORDER (ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

It is seen that the compliance affidavit has been filed by the respondents. It is also seen that the

respondents have complied with the order of this Tribunal, to which we are satisfied.

2. Accordingly, the contempt petition is dismissed. Notice issued to the respondent stands discharged.

(A. MUKHOPADHAYA)
MEMBER (A)

(MS. JASMINE AHMED)
MEMBER (J)

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